

(a) whether there is a proposal to bring forward a legislation to enable Government to attach the private properties of the owners of industrial establishments in case of default of payment of Provident Fund to their employees; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). There is already a suitable provision in Section 8B (1) of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 providing *inter-alia* for recovery of the arrears of EPF dues by attachment and sale of movable and immovable property of the defaulting establishment and where necessary, of the employers.

Memo Submitted by Consultant Institution on Incidence of Heart Attack

3402. SHRI N. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any consultant institution on cardiology has submitted memorandum to Union Government on the problem of heart attack; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTARY): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Rehabilitation of Textile Workers in Maharashtra

3403. DR. VENKATESH KABDE: Will the Minister of TEXTILES be pleased to state:

(a) whether the number of textile workers in Maharashtra has tremendously decreased during the last three years;

(b) if so, the details therefor; and

(c) the measures taken by Union Government to absorb or rehabilitate the workers and their families?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The number of workers in the organised mill sector in Maharashtra came down from 2.76 lakhs as on 31.3.87, to 2.57 lakhs on 31.3.88, to 2.20 lakhs on 31.3.89.

(c) The Textile Workers Rehabilitation Fund Scheme has been set up to provide interim relief to workers rendered unemployed due to permanent closure of textile units. The State Governments were also advised to take measures for redeployment/rehabilitation of the affected workers.

Wastage of Foodgrains

3404. SHRI M.M. PALLAM RAJU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether foodgrains worth crores of rupees are lost annually due to the lack of adequate storage and transport facilities;

(b) if so, the details of foodgrains lost during the last three years, year-wise; and